

(e) and (f) A proposal was made by the Russian Government suggesting consultations be held to work out a revised basis for repayment of state credits granted by the former USSR and the Russian Federation on a mutually acceptable basis. However the question of reaction of an Indo-Russian Panel thereto does not arise in view of (a).

#### Money Generated Through Disinvestment

1659. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have targetted to generate Rs. 7000 crores through disinvestment of its stake in various undertakings during 1997-98;

(b) if so, the details of disinvestments effected and the amount of money generated thereby; and

(c) the reasons for the shortfalls?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes, Sir.

(b) An amount of (approximately) Rs. 910 crores was realised during 1997-98 through disinvestment of 40 million shares in MTNL.

(c) Disinvestment as planned during 1997-98 could not be undertaken due to highly volatile and adverse market conditions.

#### Cotton Yarn Export Policy

1660. SHRI SANDIPAN THORAT : Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have effected major policy changes during 1997-98 for manufacturing as well as export of cotton yarn;

(b) if so, the details thereof;

(c) the details of State-wise quota of yarn released for export purposes vis-a-vis actual exports made in terms of volume and export earnings;

(d) the new changes envisaged by the new Government regarding export of yarn during 1998-99; and

(e) the details of reaction of cotton producing States to the proposed changes in cotton yarn export policy?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) In December '97, Government have announced policy and procedures to enable 100% EOUs producing cotton yarn to plan timely imports of cotton wherever necessary to meet the export obliga-

tions. Accordingly, the Letters of Permission for setting up 100% EOUs for manufacture of cotton yarn of 40 counts and below are being issued subject *inter-alia* to the following condition:-

"The extent of domestic cotton, which will be permitted to be used for the project, shall be determined separately on annual basis depending upon the availability. For rest of the requirements, imported cotton shall be used".

There is, however, no change in the policy of allowing exports of cotton yarn of 40 counts and below within the annual quantitative ceiling limits, fixed on a calendar year basis.

(c) The quota (i.e. the ceiling) is fixed annually for allowing exports of cotton yarn from the country as a whole and not released State-wise. Hence, the question of monitoring the exports State-wise also does not arise.

(d) At present, the Government is not considering any major changes in the policy for manufacturing and export of cotton yarn.

(e) Does not arise in view of (d) above.

#### Import of Consumer Items

1661. SHRI SUSHIL KUMAR SHINDE :

SHRI SUNIL KHAN :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have recently liberalised the import of various consumer items;

(b) if so, the details of these consumer items and reasons for import; and

(c) the impact of this liberalised policy on promoting Swadeshi Cult and its likely effect on domestic workers?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) to (c) Yes, Sir. Of the 340 items shifted from the Restricted list to the Free list of imports, a large number would fall in the category of consumer items. Details are shown in the enclosed Statement.

The Quantitative Restrictions have to be gradually phased out by the year 2003 as per the Agreements entered into with the trading partners.

The Customs duty on such imports provides sufficient safeguards to the domestic industry and the workers employed therein.

**Statement**

(To be Published in the Gazettee of India Extraordinary)

Part II, Section 3, Sub-Section (ii)

Government of India  
Ministry of CommerceNotification No. 3 (RE-98)/97-02  
New Delhi : Dated the 13th April, 1998

S.O. (E)-In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import items, 1997-2002 published on 31st March, 1997 and as amended from time to time. In respect of following Exim Code Nos., policy indicated in columns 3, 4 and 5 shall be amended to read as under.

Exim Code	Item Description	Policy	Conditions relating to the Policy	Import under SIL/Public Notice
1	2	3	4	5
03061301	Shrimp (scampi) macrobactium frozen	Free		
03061302	AFD shirmp frozen	Free		
03061303	Prawns frozen	Free		
03061400	Crabs	Free		
03061900	Other, including flours, meals and pellets or crustaceans, fit for human consumption	Free		
03062900	Other, including flours, meals and pellets of crustaceans, fit for human consumption	Free		
03071000	Oysters	Free		
03072100	Live, fresh or chilled	Free		
03072900	Other	Free		
03073901	Clams-clam meat (bivlvs-victoriaia spp. etc.)	Free		
03073909	Other mussels excluding fresh or chilled	Free		
03074101	Cuttle fish, live, fresh or chilled	Free		
03074109	Others (including squid, fresh)	Free		
03074901	Squid tubes frozen	Free		
03074902	Whole squids frozen	Free		
03074903	Dried squids	Free		
03074909	Other squids	Free		
03075900	Other	Free		

1	2	3	4	5
03076000	Snails, other than sea snails	Free		
03079100	Live, fresh or chilled	Free		
03079909	Others	Free		
06031000	Fresh	Free		
06039000	Other	Free		
06041000	Mosses and lichens	Free		
06049100	Fresh	Free		
06049900	Other	Free		
07099004	Green pepper	Free		
07111000	Onions	Free		
07112000	Olives	Free		
07113000	Capers	Free		
07114000	Cucumbers and gherkins	Free		
07119001	Green pepper in brine	Free		
07119002	Assorted canned vegetables	Free		
07119009	Vegetables provisionally preserved in brine/in sulphur water/other preservative solution but unsuitable for immediate consumption	Free		
07123001	Mushrooms (inclusive morels)	Free		
07123002	Truffles dried	Free		
07129001	Asparagus dried	Free		
07129005	Marjoram, oregano	Free		
07129009	Others, dried	Free		
07141000	Manioc (cassava)	Free		
07149001	Sago pith	Free		
08012100	In shell	Free		
08012200	Shelled	Free		
08029009	Others	Free		
08105000	Kiwifruit	Free		
13019031	Balsam of Tolu/Peru/Copaiba/Gurjan	Free		
13021400	Of pyrethrum or of the roots of plants containing rotenone	Deleted		
15156000	Jjoba oil and its fractions	Free		
15159002	Chul moogra oil	Free		

1	2	3	4	5
15159003	Mowra oil	Free		
15159004	Kokam oil	Free		
15159013	Chillies/capsicum oil	Free		
15159014	Turmeric oil	Free		
15159016	Ajwan seed oil	Free		
15159017	Garlic oil	Free		
170220 00.90	Other	Free		
17049001	Sweetmeat	Free		
19022000	Stuffed Pasta, whether or not cooked or otherwise prepared	Restricted		Import permitted against Special Import Licence(SIL)
19023000	Other Pasta	Restricted		Import permitted against Special Import Licence(SIL)
19041002	Pawa, mudi etc.	Free		
19053001	Communion wafers sealing wafers etc.	Free		
20083009	Other citrus fruits prepared or preserved	Free		
20084000	Pears prepared or preserved	Free		
20085000	Apricots	Free		
20086000	Cherries	Free		
20087000	Peaches	Free		
20088000	Strawberries	Free		
20089912	Grapes, prepared or preserved	Free		
20089913	Apples, prepared or preserved	Free		
20089914	Guava, prepared or preserved	Free		
20089919	Other fruits, prepared or preserved	Free		
20091100	Frozen	Free		
20091900	Other	Free		
20097000	Apple juice	Free		
20098001	Mango juice	Free		
21069004	Compound preparations for making beverages (non-alcoholic)	Free		
22011000	Mineral waters and aerated waters	Restricted		Import permitted against Special Import Licence (SIL)

1	2	3	4	5
22019009	Other waters (including natural water)	Free		
22021001	Lemonade	Free		
22021009	Other than lemonade	Free		
220290 00.10	Diabetic beverages including Diabetic Syrup	Free		
29173905	Trimelletic Anhydride	Free		
29173906	ISOPOR ATLC Acid	Free		
<i>The Items against Exim CODES 31039000 and 31049000 shall be under State Trading The Canalising agency, MMTC of India Ltd., shall follow the normal commercial practice in regard to import of these items.</i>				
32081002	Nitrocellulose lacquers	Free		
32081009	Others	Free		
32082002	Varnishes	Free		
32082003	Natural resin enamels	Free		
32082009	Other paint varnish based on acrylic/vinyl polymer	Free		
32089002	Synthetic enamel, ultra white paints	Free		
32089003	Synthetic enamel, other colours	Free		
32089009	Other paints, varnishes (including enamel & lacquer)	Free		
32091001	Plastic emulsion paints, all types	Free		
32091009	Other paints based on acrylic/vinyl polymer	Free		
32099001	Dispersion paints	Free		
32099002	Emulsion, paints, nes	Free		
32141000	Glaziers, putty, grafting putty, resin cements, caulking compounds and other mastics; painters' fillings	Free		
32149001	Non-refractory surfacing preparation for facades etc.	Free		
32149002	Adhesive cement	Free		
<i>The Exim Code 33013002 and 33013003 are replaced by new codes 33013000 and 33013001 respectively</i>				
33012927	Sandal wood oil in bulk form	Free		
33012944	Agar Oil	Free		
33012945	Resinoids	Free		
33013000	Resinoids	Deleted		
33013001	Agar oil	Deleted		
33019019	Aqueous distillates of natural perfumes	Free		

1	2	3	4	5
33049904	Sindur, bindi, kumkum	Free		
33049905	Turmeric preparation oil types	Free		
33052000	Preparations for permanent waving of straightening	Free		
33071001	Shaving cream	Free		
33079001	Depilatories (soap, other hair removing substances)	Free		
33079009	Others	Free		
34011101	Medicated soaps	Free		
34011103	Toilet soaps other than dental soaps	Free		
340290 01.10	Washing preparations (including auxiliary washig preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Free		
340290 01.20	Cleaning or degreasing preparations not having basis of soap or other organic surface-active agents of a kind classified as consumer goods	Free		
340510 00.10	Of a type classified as consumer goods	Free		
340510 00.20	In consumer packs	Free		
340520 00.10	Of a type classified as consumer goods	Free		
340530 00.10	Of a type classified as consumer goods	Free		
340540 00.10	Of a type classified as consumer goods	Free		
340590 01.10	Of a type classified as consumer goods	Free		
340590 09.10	Of a type classified as consumer goods	Free		
381900 01.10	Brake fluids upto 20 lts in consumer packs	Free		
38190009	Others	Free		
39181000	Of polymers of vinyl chloride	Free		
39189001	Floor coverings of linoxyn	Free		
39189009	Floor covering etc of others	Free		
39229000	Other	Free		

1	2	3	4	5
39251000	Reservoirs, tanks, vats and similar containers, of a capacity exceeding 300 ltrs	Free		
39252000	Doors, windows and their frames and thresholds for doors			
39253000	Shutters, blinds (including Venetian blinds) and similar articles and parts thereof	Free		
39259000	Other	Free		
39261001	Plastic sticker whether or not printed embossed/impregnated	Free		
39263001	Cellulose adhesive tapes	Free		
39263009	Others	Free		
40169200	Erasers	Free		
40169903	Rubber bands	Free		
42022909	Others	Free		
42023909	Others	Free		
42029900	Other	Free		
45041001	Sheets	Free		
45041002	Slabs	Free		
45041009	Others	Free		
46011000	Plaits and similar products of painting materials, whether or not assembled into strips	Free		
480260 09.90	Other	Restricted		Import permitted against Special Import Licence (SIL)
48091001	Manifold paper	Free		
480910 09.10	Thermal paper for fax machines	Free		
480910 09.90	Other	Free		
<i>The entries at Column No. 3 against heading 48.11 and Exim Code 48111000 shall be deleted.</i>				
48112109	Other self adhesive paper and paperboard	Free		
48112900	Other	Free		
48113100	Bleached, weighing more than 150 g/sq. m.	Free		
48113901	Surface decorated plastic laminated paper	Free		

1	2	3	4	5
481139 09.90	Others	Free		
48114001	Waxed paper (including waxed manifold paper)	Free		
48114009	Others	Free		
48119001	Hand made paper and paperbord rules lined or squared but not otherwise printed	Free		
48119003	Building board of paper of pulp impregnated	Free		
48119005	Paper impregnated with chemicals or insecticides (eg. litmus/DDT coated paper paper)	Free		
48119006	Raw base paper for sensitising coated	Free		
48119007	Surface marbled paper	Free		
48161000	Carbon or similar copying papers	Free		
48162001	Duplicating papercut to size	Free		
48163000	Duplicator stencils	Free		
490700 00.20	All documents of title for use of software issued by software company	Free		
580410.00	Tulles and other net fabrics	Free		
58042100	Of man-made fibres	Free		
58042900	Of other textile materials	Free		
58043000	Hand-made lace	Free		
58061000	Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	Free		
580620 00.90	Others	Free		
58063100	Of cotton	Free		
58063900	Of other textile materials	Free		
58064000	Fabrics consisting of wrap without weft assembled by means of an adhesive (bolducs)	Free		
580810 00.90	Other	Free		
58101000	Embroidery without visible ground including Fusible Embroidery motiff	Free		
58109100	Of cotton	Free		
58109200	Of man-made fibres	Free		
58109900	Of other textile materials	Free		



1	2	3	4	5
630790 00.20	Umbrella cloth panels	Free		
65051000	Hair-nets	Free		
65069200	Of furskin	Free		
67041100	Complete wigs	Free		
67042009	Others	Free		
67049000	Of other materials	Free		
68010000	Setts, curbstones and flagstones of natural stone (except slate)	Free		
68022102	Marble monuments	Free		
68079002	Other articles of asphalt/of similar materials	Free		
68101101	Cement bricks	Free		
68109100	Prefabricated structural components for building or civil engineering	Free		
69010002	Blocks	Free		
69041000	Building bricks	Free		
69059000	Other	Free		
69071000	Tiles, cubes, and similar articles, whether or not rectangular, the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm.	Free		
'70101000	Ampoules	Free		
'70109200	Exceeding 0.33 litre but not exceeding 1 litre except bottles	Free		
'70109300	Exceeding 0.15 litre but not exceeding 0.33 litre except bottles	Free		
'70109400	Not exceeding 0.15 litre except bottles	Free		
'70179003	Other hygeinic glass-ware	Free		
'710420 00.90	Synthetic or reworked precious or semi-precious stones other than synthetic ruby, unworked or simply sawn or roughly shaped	Restricted		Import permitted against Special Import Licence (SIL)
'71049000	Other	Restricted		Import permitted against Special Import Licence (SIL)
'71171100	Cuff-links and studs	Free		
'73090003	Pressed steel tanks	Free		

1	2	3	4	5
'73090004	Pressure vessels	Free		
73090009	Reservoirs, tanks, vats, etc. of iron/steel n.e.s.	Free		
'73130002	Twisted hoop/single flat wire barbed or not & loosely twisted double wire used for fencing	Free		
'73141200	Endless bands for machinery of stainless steel	Free		
'73141300	Other endless bands for machinery	Free		
'73141909	Others	Free		
'73144200	Coated with plastics	Free		
'73144900	Other	Free		
'73239401	Ghamelias	Free		
'74170001	Oil pressure stove	Free		
'74170009	Others stoves	Free		
'74170019	All other cooking & heating apparatus	Free		
'74170021	Burners of stove	Free		
'74170029	Other parts of stove	Free		
'74181100	Pot scourers and scouring or polishing pads, gloves and the like	Free		
'741991 00.10	Other articles of copper, cast, moulded, stamped or forged, but not further worked, of a kind classified as consumer goods	Free		
'741999 01.90	Other	Free		
'76101000	Doors, windows and their frames and th resholds for doors	Free		
'76109001	Finished structure	Free		
'76121000	Collapsible tubular containers	Free		
82021002	Wood working & similar hand saw, all type	Free		
82029103	Hack saw frames	Free		
82029900	Other	Free		
82031000	Files, rasps and similar tools	Free		
82034001	Perforating punches & pipe cutters	Free		
82034009	Others	Free		
82042000	Interchangeable spanner sockets, with or without handles	Free		

1	2	3	4	5
82051000	Drilling, threading or tapping tools	Free		
82055902	Metal working hand tools	Free		
82055903	Hand tools for specified uses, such as, watch making tools, goldsmith tools	Free		
82055909	Other	Free		
82056000	Blow lamps	Free		
82057000	Vices, clamps and the like	Free		
82058001	Anvils & portable forges	Free		
82058002	Grinding wheels with frameworks hand/pedal operated	Free		
82100000	Hand-operated mechanical appliances, weighing 10 kg. or less used, in the preparation, conditioning or serving of food or drink	Free		
82119500	Handles of base metal	Free		
82121001	Twin type shaving system	Free		
82121009	Other razors	Free		
82122001	Safety razor blades	Free		
82122002	Safety razor blade blanks in strips	Free		
82122003	Disposable cartridge blade	Free		
82149001	Handles of cutlery of base metal	Free		
83013000	Locks of a kind used for furniture	Free		
83030000	Armoured or reinforced safes, strongboxes and doors and safe deposit lockers for strong-rooms, cash or deed boxes and the like, of base metal	Free		
830890 03.90	Other	Free		
83099001	Aluminium caps, seals capsules & closures	Free		
83099002	Seals of all kind (including mechanical seals)	Free		
83099009	Others	Free		
84142000	Hand of foot operated air pumps	Restricted		Import permitted against Special Import Licence (SIL)
84191101	Non-electrical (domestic type)	Free		
84191901	Non-electrical (domestic type)	Free		
84244000	Bonpet fire extinguisher	Free		

1	2	3	4	5
84471101	Hand-knitting machines for wool	Free		
84471201	Hand knitting machines for wool	Free		
84471219	Knitting machines, n.e.s.	Free		
844720 01.10	Flat knitting machines of the domestic type	Free		
844720 09.10	Flat knitting machines of the domestic type	Free		
844720 11.10	Flat knitting machines of the domestic type	Free		
844720 19.10	Flat knitting machines of the domestic type	Free		
84719007	VGA Monitor	Deleted		
84719008	CGA Monitor	Deleted		
84797000	Garbage Compactor	Free		
85044005	Electrical inverters having automatically controlled variable frequency and variable voltage	Free		
85068002	Nickel-cadmium, chargeable (pencil battery)	Free		
85072000	Other lead-acid accumulators	Free		
85073000	Nickel-cadmium	Free		
85074000	Nickel-iron	Free		
85075000	Lithium Iodine battery	Free		
85078000	Other accumulators	Free		
85093000	Kitchen waste disposers	Free		
85232004	CD Recordable	Free		
85249909.6	Stamper for CD Audio, CD Video & CD Rom	Free		
85254000	Video camera/Camcorders	Free		
853931 00.10	Compact fluorescent lamps	Free		
853931 00.20	Triphosphor energy efficient fluorescent lamps	Free		
853931 00.90	others	Free		
85399001	Parts of fluorescent tube lamps	Free		
87119001	Side cars	Free		

1	2	3	4	5
87161000	Trailers and semi-trailers of the caravan type, for housing or camping (non-motorised)	Free		
87162000	Self-loading or self unloading trailers and semi-trailers for agricultural purposes	Free		
87163100	Tanker trailers and tanker semi-trailers	Free		
87163900	Other	Free		
87164000	Other trailers and semi-trailers	Free		
87168001	Hand propelled vehicles (e.g. handcarts) rickshaws, etc.)	Free		
88040000	Parachutes (including dirigible parachutes and paragliders) and rotochutes; Parts thereof and accessories thereto	Free		
90019001	Optical calcile crystal	Free		
90031100	Of plastics	Free		
90031900	Of other materials	Restricted		Import permitted against Special Import Licence (SIL)
90328905	Voltage stabilizer (other than domestic type)	Free		

*The entry "Import of wrist watches above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)" against Exim Code 91.01 and 91.02 shall be deleted.*

91011100	With mechanical display only	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.
91011200	With opto-electronic display only	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.
91011900	Other	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.
91012100	With automatic winding	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.
91012900	Other	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.

1	2	3	4	5
91019101	Pocket watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91019109	Other watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91019901	Pocket watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91019909	Other watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91021100	With mechanical display only	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.	
91021200	With opto-electronic display only	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.	
91021900	other	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.	
91022100	With automatic winding	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.	
91022900	Other	Restricted	However, import above Rs. 35,000/- (CIF) per unit is permitted freely.	
91029101	Pocket watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91029109	Other watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)

1	2	3	4	5
91029901	Pocket watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91029909	Other watches	Restricted		Import above Rs. 35,000/- (CIF) per unit is permitted against Special Import Licence (SIL)
91061000	Time-registers; Time recorders	Free		
91062000	Parking meters	Free		
91069000	Other	Free		
91099000	Other	Free		
94033001	Cabinetware	Free		
94033009	Others	Free		
94034000	Wooden furniture of a kind used in kitchen	Free		
94035001	Bed stead	Free		
94035009	Other wooden furniture used in bedroom	Free		
94036000	Other wooden furniture	Free		
94037000	Furniture of plastics	Free		
9404100	Matress supports	Free		
94042100	Of cellular rubber or plastics, whether or not covered	Free		
94042900	Of other materials	Free		
94043000	Sleeping bags	Free		
940600 09.10	Prefabricated housing material	Free		
95010001	Wheeled toys designed to be ridden etc.	Free		
95021001	Dolls of wood	Free		
95021002	Dolls of metal	Free		
95021003	Dolls of plastic	Free		
95021009	Others	Free		
95031000	Electric trains, including tracks, signals and other accessories therefor	Free		
950330 00.10	Educational games and functional/technical toys/models/kits.	Free		
950330 00.90	Other	Free		

1	2	3	4	5
95043001	Carrom board (whether or not with coins & strikers)	Free		
95044000	Playing cards	Free		
95049001	Chess set, all type	Free		
95049009	Others	Free		
95051000	Articles for Christmas festivities	Free		
95059001	Magical equipments	Free		
95059009	Others (carnival & entertainment articles etc.)	Free		
95066204	Football	Free		
95066205	Volley ball	Free		
95066206	Basket ball	Free		
95066209	Others	Free		
95066903	Rugby ball	Free		
95066904	Cricket ball	Free		
95066909	Others	Free		
95069901	Badminton shuttle cocks	Free		
95069903	Cricket requisites	Free		
95069904	Football requisites	Free		
95069905	Hockey sticks and blades	Free		
95069906	Polo sticks including blades, shafts & heads	Free		
95069907	Sports nets	Free		
95080000.10	Amusement park equipment	Free		
96039000	Other	Free		
9604000	Hand sieves and hand riddles	Free		
96089901	Pen holders & similar holders	Free		
96091000	Pencils and crayons, with leads encased in a rigid sheath	Free		
96099001	Slate pencils	Free		
96099009	Other pencils	Free		
96099011	Pasteis, drawing charcoals and writing or drawing chalks and tailors chalks	Free		



1	2	3	4	5
96110000	Date sealing or numbering stamps and the like (including devices for printing or embossing labels), designed for operating in the hand; Hand-operated composing sticks and hand printing sets incorporating such composing sticks.	Free		
97040000.10	Used postal stamp	Free		
97040000.20	Used or unused first day covers for philatelists	Free		
97040000.90	Others	Free		

This issue in public interest

Sd:

(N.L. Lakhanpal)

Director General of Foreign Trade  
and Ex-Officio  
Additional Secretary to the Government of India

Copy to all concerned ;

By Orders etc..

Sd/-

(Ranjan Sudesh Ratna)

Deputy Director General of Foreign Trade

Issued from File No. IPC/4/5 (667)/97-02)

[Translation]

**Rubber Cultivation**

1662. SHRI AJIT JOGI : Will the Minister of COMMERCE be pleased to state:

(a) the area under rubber cultivation in each state in the north eastern areas;

(b) whether the Rubber Board had conducted any survey about the cultivation of rubber in the north eastern areas;

(c) if so, the details thereof; and

(d) the action taken by the Government to develop the cultivation of locally available rubber and its processing in this area?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The total area under rubber cultivation in the different States of North-East at the end of 1997-98 is as under:

		(in hectare)
i)	Tripura	23,000
ii)	Assam	10,500

iii)	Meghalaya	4,400
iv)	Manipur	1,225
v)	Mizoram	950
vi)	Nagaland	1,200
vii)	Arunachal Pradesh	110
Total		41,385

(b) and (c) Yes, Sir. The Rubber Board has conducted exploratory surveys in different States in the North Eastern Region to assess the extent of agro-climatically suitable land available for rubber cultivation. The areas suitable for rubber cultivation in that region, is estimated as under:

		(in hectare)
i)	Assam	2,00,000
ii)	Tripura	1,00,000
iii)	Meghalaya	
iv)	Nagaland	1,00,000